

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU


## ORDER

No. 1509

Date: 02.03.2018

The services of Shri Govind Ram Sharma retired Accounts Officer, Subordinate Courts are hereby extended for a further period of three months from the date of expiry of his term i.e. on 10.02.2018, on the same terms and conditions as mentioned in the Order No. 1093 dated 22.11.2017.

By Order.

  
(Ram Singh) 2/3/18

Dy.Registrar (Acctts)

Date 02.03.2018

No: 59995-60004/Ac  
TAC

Copy to:-

1. Pr. Secretary to Hon'ble the Chief Justice High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Alok Aradhe, Judge, High Court of J&K.
3. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Judge, High Court of J&K.
4. Registrar Vigilance, High Court of J&K.
5. Registrar Judicial, High Court Wing Jammu.
6. CPC, e-Courts, High Court of J&K.
7. Incharge NIC, High Court Wing Jammu.
8. Chief Accounts Officer, High Court Main Wing Jammu.
9. Dy. Registrar(Accounts), High Court Wing Jammu.
10. Shri Govind Ram Sharma, retd. A.O. Subordinate Courts.

  
Dy.Registrar (Acctts). 2/3/18